GOVERNMENT OF INDIA MINISTRY OFCOAL RAJYA SABHA QUESTION NO26.07.2010

ANSWERED ON

NORMS FOR AUCTION OF COAL BEARING BLOCKS

Shri Pyarimohan Mohapatra

Will the Minister of RURAL DEVELOPMENT COAL be pleased to state :-

- (a) the norms under which certain coal bearing blocks have been proposed to be reserved for auction;
- (b) the number of such blocks, State-wise, along with the estimated reserves of coal therein;
- (c) whether the proceeds of such auction would be made available fully to the respective States; and
- (d) if not, the reasons therefor? ANSWER

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ANSWER

MINISTER OF STATE (INDEPENDENT	CHARGE	E) IN THE MII	NISTRY	OF COAL A	ND MINISTER	OF
STATE (INDEPENDE	NT CHARGE)	IN THE	MINISTRY	OF ST	TATISTICS	& PROGRAM	ΜE
IMPLEMENTATION							

(SHRI SRIPRAKASH JAISWAL)

- (a): The government has no such norms for auction of coal blocks.
- (b) to (d): Do not arise.

STATEMENT REFERRED TO IN ANSWER TO PARTS (A) TO (C) OF THE RAJYA SABHA STARRED QUESTION NO. 09 FOR REPLY ON 26.07.2010 ASKED BY SHRI PYARIMOHAN MOHAPATRA

- (a): No such norms have been finalized by the Government for auction of coal blocks.
- (b) to (d): Do not arise in view of reply given at (a) above.